POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF DR.AGARWAL'S EYE HOSPITAL LIMITED

Registered Office: 19, (Old No.13) Cathedral Road, Chennai – 600086.

The details subsequent to the completion of the Offer made vide Public Announcement dated February 15, 2007, in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto by the Acquirers to acquire 9,00,000 Fully Paid up Equity Shares of Rs.10/- each of Dr. Agarwal's Eye Hospital Limited at a price of Rs.43.10 per share, representing 20% of its paid up equity and voting capital are as under:

a.	Name of the Target Company	Dr.Agarwal's Eye Hospital Limited
b.	Name of the Acquirers and PACs	**Acquirers** Dr.J.Agarwal, Dr.(Mrs).T.Agarwal, Dr.Athiya Agarwal, Dr.Adil Agarwal, and Dr.Anosh Agarwal all of whom residing at 19 (Old No.13), Cathedral Road, Chennai – 600086 **PACs** Dr. Agarwal's Eye Institute Private Limited, Dr. Sunita Agarwal, Dr. Ashvin Agarwal, Mr. Ashar Agarwal, Mrs. Saroj Bala, Dr. R R Sasikanth, Mr. Pankaj Sondhi and Dr. Amar Agarwal.
c.	Name of Manager to the Offer	Karvy Investor Services Limited
d.	Name of Registrar to the Offer	Integrated Enterprises (India) Ltd
e.	**Offer Details**	
	a. Date of opening of the Offer	Thursday, 5 April 2007
	b. Date of closure of the Offer	Tuesday, 24 April 2007
f.	**Details of the Acquisition**	

Sl. No.	**Item**	**Proposed in the Letter of Offer**		**Actuals**	
1.	Offer Price	Rs.43.10/-		Rs.43.10/-	
2.	Shareholding of Acquirers (No. & %) before MOU/PA	17,22,275 (38.27%)		17,22,275 (38.27%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the Open Offer (No. & %)	9,00,000 (20.00%)		18,586 (0.41%)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs.3,87,90,000/-		Rs.8,01,056.60 p	
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirers (No. & %) (2+3+4+6)	26,22,275 (58.27%)		17,40,861 (38.69%)	
8.	Pre & Post offer shareholding of Public (No. & %)	Pre Offer 19,06,212 (42.36%)	Post Offer 10,06,212 (22.36%)	Pre Offer 19,06,212 (42.36%)	Post Offer 18,87,626 (41.95%)

g. Status of the Escrow Account	The amount lying in the escrow account is yet to be released.
h. Payment of interest, if any, to the shareholders along-with the details thereof	Nil
i. Status of the investor complaints received	Nil

PACs hold 8,71,513 Equity Shares representing 19.37% shareholding of the Target Company. The pre and post issue shareholding of the Acquirers alongwith the PACs in the target Company is as under:

Particulars	**Pre-Offer**	**Post Offer**
Shareholding of the Acquirers alongwith PACs	25,93,788 (57.64%)	26,12,374 (58.05%)

The Acquirers and PACs accept full responsibility for the information contained in the Public Announcement and are responsible for the obligations of the Acquirers as laid down in the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

This public announcement would also be available on the SEBI's website www.sebi.gov.in

KARVY INVESTOR SERVICES LTD

Issued on behalf of the Acquirers and PACs by Manager to the Offer

Karvy Investor Services Limited
"Karvy House", 46, Avenue 4, Street No.1, Banjara Hills, Hyderabad – 500 034.
Phone Nos: 040–23312454/23374714. Fax No: 040 – 23374714 Email: mbd@karvy.com

Place : Chennai
Date : May 05, 2007.